

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3732

ANSWERED ON:02.12.2010

ADULTERATION IN KEROSENE AND PETROL

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Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number of cases of adulteration in kerosene and petrol reported in Uttar Pradesh recently;
- (b) the number of samples collected in Uttar Pradesh during last two years to check adulteration in petrol and diesel;
- (c) the number of samples found adulterated;
- (d) the action taken by the Government and the number of distributors whose licence has been cancelled in this regard; and
- (e) the steps taken by the Government to check adulteration in kerosene and petrol in the State?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a) : During the current year (April-September 2010) 4 cases of adulteration have been established at Retail Outlets (ROs) of Oil Marketing Companies (OMCs) in the State of Uttar Pradesh.

(b) & (c): During the last two years and April-September 2010, 19023 samples of Petrol and Diesel were collected from the ROs of OMCs in the State of Uttar Pradesh, to check the adulteration, out of which 37 samples failed to meet the specifications.

(d): OMCs have terminated 31 ROs dealerships on account of established cases of adulteration in the State of Uttar Pradesh during the last two years and during April-September 2010.

(e) : In order to check adulteration, the Government has taken a number of initiative viz. Automation of Retail Outlets, Third Party Certification of Retail outlets, Monitoring of movement of tank trucks through Global Positioning System (GPS), etc.

Public Sector OMCs undertake regular and surprise inspections of Retail Outlets and also take action under Marketing Discipline Guidelines (MDG) and Dealership Agreements against those indulging in adulteration and malpractices. MDG provide for termination of dealership in the first instance itself for serious malpractices like adulteration, tampering of seals, and unauthorized fittings/gears in dispensing units.